

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item 30**  
**C.P.(IB)3822/MB/2019**

CORAM:

**SH. PRABHAT KUMAR**  
**HON'BLE MEMBER (T)**

**JUSTICE SH. VIRENDRASINGH BISHT(Retd.)**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **IL & FS CAPITAL ADVISORS LTD**

Section 59 of the IBC, 2016

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**ORDER**

Adv. Shairi Bhamaria appeared for the Liquidator.

The present application is filed under Section 59 of the IBC, 2016.

Heard Ld. Counsel appearing for the Liquidator and **Reserved for Order.**

Parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. [ncltmum001@gmail.com](mailto:ncltmum001@gmail.com) within 3 days.

Sd/-  
**PRABHAT KUMAR**  
**Member (Technical)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**Member (Judicial)**

Sapna